

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH AT HYDERABAD

Regional Bench - Court – I

	Appeal No.	Appellant	Respondent	Impugned Order No. & date
1	ST/1714/2012	Selection Grade Secretary Agricultural Market Committee	CCE & ST Tirupati	OIA 23/2012 dt 09/03/2012
2	ST/2350/2012	Ghousia Voluntary Society	CCE & ST Tirupati	OIA 24/2012 dt 24/07/2012
3	E/25758/2013	Sagar Cements Ltd	CCE & CC Hyderabad III	OIO 26-29/2012 dt 20/12/2012
4	ST/25322/2013	Mohammed Saleem Prop Ms Hotel Anmol Continental	CC, CE& ST Hyderabad II	OIA 74/2012 dt 22/06/2012
5	ST/25503/2013	State Bank of Hyderabad	CC, CE& ST Hyderabad II	OIO 34/2012 dt 17/12/2012
6	ST/25772/2013	Environment Protection Training & Research Institute	CC, CE & ST Hyderabad-I	OIA 241/2012 dt 16/11/2012
7	ST/28034/2013	Apidc Venture Capital Ltd	CC, CE& ST Hyderabad II	OIO 29/2013 dt 31/07/2013
8	ST/28143/2013	Bhavya Constructions Pvt Ltd	CC, CE& ST Hyderabad II	OIA 89/2013 dt 22/07/2013
9	E/23082/2014	Rain Cements Ltd	CCE & ST Tirupati	OIO 17/2014 dt 30/04/2014
10	ST/22201/2014	Trendset Builders Pvt Ltd	CC, CE & ST Hyderabad	OIA 05/2014 dt 28/03/2014
11	E/20297/2015	Krebs Bio Chemicals & Industries Ltd	CC, CE & ST Guntur	OIO GUN-EXCUS- 000-COM-072-14- 15 dt 14/10/2014
12	E/22276/2015	Gmr Hyderabad Aerotropolis Ltd	CC, CE& ST Hyderabad II	OIO HYD-EXCUS- 002-COM-006-15- 16 dt 23/07/2015
13	ST/20833/2015	P. Srinivasa Reddy	CCE & ST Tirupati	OIA 01/2015 dt 07/01/2015
14	ST/21176/2015	Andhra Pradesh Industrial Infrastructure Corporation Ltd	CC & CE Hyderabad IV	OIO HYD-EXCUS- 004-COM-010-14- 15 dt 05/01/2015
15	E/30048/2016	Ncl Industries Ltd	CC, CE& ST Hyderabad III	OIO HYD-EXCUS- 006-COM-15-16 dt 27/11/2015
16	E/30301/2016	Zuari Cement Ltd	CC, CCE Hyderabad III	OIO HYD-EXCUS- 003-COM-018-15- 16 DT 31/12/2015
17	ST/30018/2016	Senior Commandant CISF	CC, CE& ST Hyderabad II	OIO HYD-EXCUS- 002-COM-023-15- 16 dt 29/09/2015
18	ST/30054/2016	Tbs Mines & Mineral Pvt Ltd	CCT Hyderabad GST	OIO HYD SVTAX- 000-COM-19-15- 16 dt 30/09/2015
19	ST/30511/2016	Nava Bharat Ventures Ltd	CC, CE& ST Hyderabad III	OIA HYD-EXCUS- 003-APP-004-16- 17-ST dt 07/04/2016
20	ST/31115/2016	RVR Infrastructure Ltd	S.T. Hyderabad	OIO HYD-SVTAX- 000-COM-86-16- 17 dt 02/09/2016
21	E/30047/2017	Bhaskar Fertilizers Pvt Ltd	CCE & ST Tirupati	OIO TTD-EXCUS- 000-COM-19-16- 17 dt 06/10/2016
22	E/30156/2017	Singareni Collieries Company Ltd	CC, CE& ST Hyderabad II	OIO HYD-EXCUS- 002-COM-028-16- 17 DT 30/09/2016
23	E/30769/2017	Gerdau Steel India Pvt Ltd	CCE & ST Tirupati	OIO TTD-EXCUS- 000-COM-29-16- 17 dt 15/02/2017
24	ST/30079/2017	Azizul Rahaman Khan	CC, CE& ST Guntur	OIA GUN-EXCUS- 000-APP-015-16- 17 dt 31/05/2016
25	ST/30096/2017	Shafeeq Ur Rahman Khan	CC, CE& ST Guntur	OIA GUN-EXCUS- 000-APP-16-16-17 dt 31/05/2016
26	ST/30214/2017	Wire & Wireless India Ltd	Hyderabad Service Tax	OIO HYD-EXCUS-

				002-COM-023-16-17 dt 29/09/2016
27	ST/30490/2017	Japson Estates Pvt Ltd	Hyderabad Service Tax	OIA HYD-EXCUS-003-APP-0245-16-17-ST dt 05/01/2017
28	ST/30570/2017	P. Mallikarjuna Reddy	CCE & ST Tirupati	OIA TTD-EXCUS-000-APP-047-16-17 dt 23/12/2016
29	ST/30709/2017	TBS Logistics	Hyderabad Service Tax	OIO HYD-SVTAX-000-COM-228-16-17 dt 28/02/2017
30	ST/30773/2017	Natco Pharma Ltd	Hyderabad Service Tax	OIO HYD-SVTAX-000-COM-201-16-17 dt 06/02/2017
31	ST/30810/2017	Sushee Infra & Mining Ltd	Hyderabad Service Tax	OIA HYD-SVTAX-000-APP-0392-1-17-ST dt 30/03/2017
32	ST/30949/2017	CTV Cables Pvt Ltd	CCT Hyderabad GST	OIO HYD-SVTAX-000-COM-001-17-18 dt 28/04/2017
33	ST/31001/2017	Trendset Builders Pvt Ltd	CCT Hyderabad GST	OIO HYD-SVTAX-000-COM-004-17-18 dt 28/04/2017
34	ST/31297/2017	Panasonic Carbon India Co Ltd	CCT Guntur GST	OIA GUN-EXCUS-000-083-17-18 dt 25/10/2017
35	ST/30408/2018	Inakonda Venkata Swamy	CCT Guntur GST	OIA GUN-EXCUS-000-APP-082-17-18 dt 23/10/2017
36	ST/30494/2018	CCT Rangareddy GST	Singareni Collieries Company Ltd	OIO HYD-EXCUS-004-COM-26-17-18 dt 27/12/2017
37	ST/30511/2018	Concrete Constructions	CCT Rangareddy GST	OIA HYD-SVTAX-RR-ADI-008-17-18 dt 01/02/2018
38	ST/30579/2018	Mallireddy Leela Tandava Reddy	CCT Guntur GST	OIA GUN-EXCUS-000-APP-261-17-18 DT 28/03/2018
39	ST/30672/2018	Goutham Residency Pvt Ltd	CCT Guntur GST	OIA GUN-EXCUS-000-APP-230-17-18 dt 14/03/2018
40	ST/30818/2018	Sandor Life Sciences P vt Ltd	CCT Hyderabad GST	OIA HYD-SVTAX-HYD-ADI-047-17-18 dt 22/03/2018
41	ST/30860/2018	Singam Durga Narahari Rao	CCT Guntur GST	OIA GUN-EXCUS-000-APP-275-17-18 dt 28/03/2018
42	ST/30965/2018	Krishna Vamsi Agencies	CCT Guntur GST	OIA GUN-EXCUS-000-APP-234-17-18 dt 15/03/2018
43	ST/31286/2018	Krishna Dredging Company Ltd	CCT Guntur GST	OIA GNT-EXCUS-000-APP-81-18-19 dt 27/06/2018
44	ST/31310/2018	Maruti Ispat & Energy Pvt Ltd	CCT Tirupati GST	OIA TTD-EXCUS-000-APP-99-18-19 dt 24/09/2018

Appearance

None for the Assesseees.

Mr L.V. Rao, A.R. for the Revenue

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. 31164-31207/2020**Date of Hearing: 05.11.2020****Date of Decision: 05.11.2020****[Order per: BENCH]**

1. None appeared on behalf of the assesseees . The department submitted that they have opted under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. Accordingly, the appeals are dismissed as deemed to be withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

neela reddy